

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.06.2022 (WEDNESDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 661 of 2022	Lakshya Swarupa Housing Projects Pvt. Ltd. Vs. Rajendra Kumar Girdhar & Ors.	Amish Tandon	
2.	Comp. App. (AT) (Ins) No. 662-663 of 2022	Suzlon Synthetics Ltd. Vs. Stressed Asset Stabilization Fund & Anr.	Purti Gupta	
3.	Comp. App. (AT) (Ins) No. 664 of 2022	Arun Kumar Sharma Vs. Gupta Builders & Promoters Pvt. Ltd. (Through its Interim Resolution Professional Mr. Mukesh Gupta) & Anr.	Anuj Malhotra	
4.	Comp. App. (AT) (Ins) No. 666 of 2022	Anil Singh (Suspended Director) Linaks Microelectronics Ltd. Vs. Canara Bank & Ors.	Prateek Dhanda	
5.	Comp. App. (AT) (Ins) No. 668 of 2022	Samyak Metals Pvt. Ltd. Vs. Ugro Capital Ltd.	Davesh Bhatia	
6.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjunwala & Anr.	Atul Sharma	
7.	Comp. App. (AT) (Ins) No. 671 of 2022	Himalaya Food International Ltd. Vs. Montage Global Pvt. Ltd.	Ashu Chaudhary	
8.	Comp. App. (AT) (Ins) No. 672 of 2022	Dwarkadhis Solutions Pvt. Ltd. Vs. Devyog Projects Pvt. Ltd.	Mohit Chaudhary	
9.	Comp. App. (AT) (Ins) No. 673 of 2022	Kunwer Sachdev Vs. Su-Kam Power System Ltd. & Ors.	Apoorv Agarwal	

10.	Contempt Case (AT) No. 10 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017	Juggilal Kamlapat Jute Mills Company Ltd. Vs. J K Cotton Spinning and weaving Mill Co. Ltd. & Ors.	C.S. Chauhan	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**